

**Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building,
36-Janpath, New Delhi -110001
Tel: 23353503 Fax: 23753923**

No. Engg/Tr. Pricing/Validation/L-1/44/2010/CERC

Dated: 18th Jan.2013

To,

The Members of the Validation Committee and Generating Companies

(as per list)

Subject: Minutes of the First Meeting of the Validation Committee for the year 2013-14, (First Quarter April 2013-June 2013), for the implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010.

Sir,

Please find enclosed herewith the minutes of the First Meeting of the Validation Committee for the **year 2013-14, (First Quarter April 2013-June 2013)**, for the implementation of CERC (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 held on 15th Jan.2013 in the NLDC Conference Room at New Delhi, for information and necessary action.

Soft copies of presentation and data considered during the meeting will be sent with the email.

(Pankaj Batra)
Chief (Engg)

Encl: As above.

Copy to: Secretary, CERC

Validation Committee Members

Sl. No.	Name of the Organisations	Name of the nominated persons	Address
1.	CERC	Shri Pankaj Batra, Chief (Engg.)/ alternate member Shri Vijay Menghani, Joint Chief (Engg.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Shri C. Shanmugam Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Ch. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSO	Shri V.V. Sharma, General Manager	Northern Regional Load Despatch Centre 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, General Manager	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg,Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S. Pahwa, Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
12		Shri A.K. Singh,	Uttar Pradesh Power Transmission

		Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd.	Corporation Ltd , 7 th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001
13.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
14.		Shri P.A.R. Bende Chief Engineer MP-SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
15.	SRPC	Shri S.R. Bhatt, Member Secretary (In- Charge)	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
16.		Director (Transmission), KPTCL	KPTCL, Cauvery Bhavan, K.G. Road, Bangalore - 560009
17.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary (In- charge)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
18.		Shri T.T. Jha, Member (Transmission),	Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
19.	NERPC	Shri A.K. Mishra, Member Secretary (In- charge)	North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003
20.		Shri Jatin Baishya, Senior Manager,	State Load Despatch Centre Complex Kahelipara, Guwahati

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri Inderjit Kapoor, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri S.K. Agarwal, Executive Director (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India.
5.	SJVNL	Shri R.K. Agrarwal, General Manager (Commercial)	SJVN, IRCON Building, Ground Floor, Saket, New Delhi-110017

Minutes of the First Meeting of the Validation Committee for the year 2013-14, (First Quarter April 2013-June 2013), held on 15/1/2013 at NLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri Pankaj Batra, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs and STUs and Generating Companies present at the Conference Room of WRLDC, SRLDC, ERLDC and NERLDC through video conferencing. List of the participants is enclosed at **Annexure-1**.
2. Chief (Engg.), CERC stated that the 1st meeting of Validation Committee for the year 2013-2014 (First Quarter April 2013-June 2013) has been called to validate the expected demand, generation data and new transmission lines for the First quarter of the year 2013-2014. He stated that petitions for all transmission lines expected to be commissioned by 1st May,2013 need to be filed by the third week of January . POWERGRID requested for filing petition by 31.1.2013. Chief(Engg.) stated that no petition after 31st January would be considered and POWERGRID should try to file petition as early as possible.
3. He stated that there would be only one more meeting of the validation committee probably by the end of January, 2013. All information should be made available by end of January. He then requested ED, NLDC to give a presentation of the Demand and Generation data along with New transmission elements and New Generation Projects coming in the First Quarter of the year 2013-2104. **Transmission assets and units to be declared Commercial on or before 1st May,2013 are to be included for Q1 2013-14 Case Load flow studies .**
4. The NLDC first gave a presentation with details of Generating units and transmission lines Commissioning, which were considered in H2 2012-13 case, but not commissioned during the pre-defined period. It was explained by Joint Chief (Engg.) CERC that if a generating station is considered in load flow and then not commissioned, it had two impacts, first the computation of POC rates got distorted and second there would be under recovery of POC charges due to their slippage. This may result in liability for DICs under bill NO. 3, which is the deviation bill. So, the correct information with respect to Generator Commissioning is in the interest of all DICs. The cases of variation in large capacity generating stations were discussed and the concerned DICs informed the reason for the same along with their latest status.

5. The details of Transmission lines which were included in H2 2012-13 case and could not be commissioned on anticipated date was also presented. The details were prepared based on CEA website. POWERGRID was asked to submit the information within a week.
6. Chief (Engg.) CERC desired that the details of these generating stations and transmission lines may be mailed to all, So that the concerned person can come ready with the answers. This would again be discussed in the next meeting.
7. The data presented by NLDC was discussed with the representatives of DICs present in the meeting. The brief of the presentation and decision arrived during the discussion are given below:

I. Expected/Actual date of Commercial operation (COD) of generating units discussed in the meeting

Vindhyachal St. IV, unit 1	March 2013
JP Bina unit 1	30 th Aug 2012
ESSAR Mahan unit 1	March 2013
Ukai unit 1	Syn. On 1 st Oct 2012
Vidarbha Power Limited (unit 1&2)	March 2013
BALCO, unit 1&2	After March 2013
Adhunik, unit 1	Last week of Jan'13
GMR unit 1	Jan'13
GMR unit 2	Mar'13
Neyveli Exp II unit1	Jun'13
Neyveli Exp II unit2	synchronization may take time
Bellary unit 2	End of Mar'13
UPCL unit 2	Actual COD in Aug'12
Mettur stg III unit 1	Jan'13
North Chennai	Feb'13
Kudankulam	date could not be furnished
Palatana Unit 1	Feb'13
Palatana Unit 2	After Jun'13
Parbati III unit 1&2	Mar'13
Parbati III unit 3&4	Sep'13
Uri II	Mar'13
Sasan UMPP Unit 4 (660 MW)	Feb'13
TLDP (Teesta Low dam) 132 MW	Mar'13

II. Transmission Lines

400 kV D/C Silchar-Byrnihat	Jan'13
Essar – Bilaspur Pooling Station	July'13

III. Approved Demand Projection

Entity	Projected (MW)	Suggested in the meeting(MW)
Delhi	3484	3550 (High Summer expected)
Jharkhand	777	900 (Augmentation of sub transmission system)
Sikkim	46	60
Arunachal Pradesh	72	Seems to be on higher side
Manipur	48	Seems to be on lower side
Tamilnadu	8625	10000

IV. Approved Injection

Entity	Projected (MW)	Suggested in the meeting(MW)
Delhi	1191	1100 MW and Bawana 250 MW
Sterlite	935	Odisha share: 350 MW and ISGS:600 MW
Sipat	1198	1300
Gandhar	472	may come down marginally
Kawas	408	may come down marginally
Karnataka	4107	5989 (includes generation from wind, embedded IPPs and new units)

V. Units not to be taken for Q1 case (Apr'13-Jun'13)

Bawana CCGT, Block 2
EMCO 2 nd unit
Marwa TPP
Koderma unit 2
Adhunik unit 2
Corporate Power unit 2

- VI. Simhadri Generation is to be segregated. Unit 1&2 are dedicated for Andhra Pradesh and Unit 3&4 are ISGS for the purpose of approved injection..
- VII. Bellary unit 2 not yet stabilized. However, it is likely to be declared commercial by March 2013.
- VIII. Durgapur Steel Thermal Power Plant DVC unit 2 of 500 MW is to be considered for computation of PoC Charges and Losses for Apr'13-Jun'13 period.
- IX. ERLDC informed that GMR is an Intra State Generating Station.
8. It was informed that the requisite data for load flow study as required is still not submitted by all DICs. Joint Chief (Engg.) stated that giving data for POC computation is a regulatory requirement and non compliance with this is serious. It is in the interest of DICs that correct network data is given . NLDC

informed that for correct load flow they need Node wise data and new Generating and transmission elements data. At least information of new elements is a must. It was decided that NLDC would send request through email for information within one week. If the information is not submitted by DICs, the details of those about DICs which have not submitted information will be given to Commission for further action Also it would be better if DICs submit data in PSS format, as most of them had received PSS Software from CTU.

9. The respective RPCs were requested to get the Commissioning schedule of Generating stations confirmed from the Developers who were not present. In case information is not available, It was decided that thermal and nuclear generators getting synchronized after 31st January 2013 should not be considered for Q1 case as COD takes place after about three months of synchronization.

10. Chief (Engg.), CERC stated that all the generating companies including NPCIL and other generating companies should also be issued notices for attending the meeting. Also RPCs were requested to ensure participation of all DICs in the meeting.

11. Chief (Engg.), CERC requested all utilities that the justifications with regard to changes in demand and generation projection are to be sent either to NLDC, with one copy to CERC in writing within one week. All RPCs/ RLDCs may coordinate with their constituents in getting realistic data.

12. Soft Copy of data discussed during the meeting along with presentation made during the meeting is enclosed .This includes:

- (1) Projected Generation
- (2) Projected Demand
- (3) New Generation considered
- (\$) New Transmission Lines

This was as per agenda items. The change in Demand/Generation suggested during meeting would be incorporated after written confirmation along with reasoning.

13. The meeting ended with the thanks to the Chair.

List of Participants in the First meeting of the Validation Committee on 15th
January 2013 at NLDC, New Delhi

CERC

1. Shri Pankaj Batra, Chief (Engg.) – In Chair
2. Shri Vijay Menghani, Joint Chief (Engg.)
3. Shri Vikram Singh, Dy. Chief (Engg.)
4. Shri M.M.Chaudhari, Asst. Chief (Fin.)
5. Shri Satish Chander, Sr. Tech. officer

NRPC

6. Shri Rajeev Kumar, E.E

POWERGRID

7. Shri R.V. M. M. Rao , Chief Manger
8. Shri Prashant Sharma, GM (Commercial)
9. Shri V.Srinivas, DGM (Commercial)
10. Shri Aajay Upadhyay , Sr. Engineer

NLDC, POSOCO

11. Shri V.K. Agrawal, ED
12. Shri S.S. Barpanda, DGM
13. Shri S.R. Narasimhan, DGM
14. Shri Pradeep Reddy, Engineer
15. Shri Mohit Joshi, Engineer
16. Ms. Vaishally Bhardwaj, Engineer
17. Shri Gaurav Verma, Engineer
18. Shri Niripen Mishra, Engineer

SLDC, Delhi

19. Shri Sanjeev Kumar, AM (T)
20. Shri Pradeep Katiyar, Manager (SO)

SLDC, Uttrakhand

21. Shri Amit Kumar Singh, EE

NRLDC

- 22. Shri V.V. Sharma, GM
- 23. Shri Rajiv Porwal, Chief Manager

HVPNL

- 24. Shri Rajesh Kumar Goel , EE

List of Participants (Generating Companies)

NHPC

- 25. Ms Tulika Sinha, Dy. Manager
- 26. Shri Rajesh Joshi, Dy. Manager

NTPC

- 27. Shri P.P. Francis, GM (OS)
- 28. Ms. Shilpa Agarwal, Manager (Comml)
- 29. Shri Umesh Ambali, Sr. Manager
- 30. Shri Uday Shanker, Sr. Manager

MP-SLDC

- 31. Shri P.A.R. Bende, C.E. SLDC

SJVN

- 32. Shri Satyaban Sahoo, Manager

OTPC

- 33. Shri Arun Ch. Sarmah DGM (Comml.)
- 34. Shri Amit Dabas, AM (Comml.)

List of Participants (Through Video Conferencing with NLDC)

WRLDC

1. Shri P.Pentayya, GM
2. Ms S. Usha, CM
3. Shri A. Gartra, DGM
4. Smt. Pushpa Seshadri, Chief Manager

WRPC

5. Shri S.D. Taksande, Member Secretary
6. Shri Satyanarayan S, SE
7. Shri L.K.S.Rathore, DD
8. Shri Shiva Suman, AD

STU-MSETCL

9. Shri Umesh S Bhagat , Dy. Ex. Engineer
10. shri M.A.Q. Siddiqui, AE

SRPC

1. Shri S.R. Bhat, Member Secretary I/C
2. Shri Anil Thomas, EE

KPTCL

3. Shri G. Bhimsha, SEE/TBC
4. Shri Ramakantha. J., EEE/SLDC

APTRANSCO

5. Shri L.Pardha Sarathi, ADE/Power Sy.

KSEB

6. Shri Shini K. Abraham, AEE (Comml.)

SRLDC

7. Shri P.R. Raghuram, ED
8. Shri V. Balaji, DGM
9. Shri Promod Singh, Dy. Manager
10. Shri Madhukar G, Sr. Engineer (SRLDC/POSOCO)

ERLDC

1. Shri P.S.Das, Chief Manager
2. Shri S.K.Sahay, Engineer

ERPC

3. Shri B. Sarkhel, SE(PS)
4. Shri Mohan Jha, EE

ADHUNIK POWER

5. Shri Ripun J. Kumar, Asstt. Manager

SLDC, BBSR

6. Shri Prashant Kumar Das, Manager (Elect.)

WBSETCL

7. Shri P. Banerjee, WBSEDCL, Div. Engineer
8. Shri T.K.De WBSEDCL, Addl. C.E.
9. Shri A. Nag, SE

GRIDCO

10. Shri Sanjit K. Maharana, Dy. Manger

DVC

11. Shri S. Ganguli, SE (E)

GMR ENERGY Ltd.

12. Shri S.N. Sankari, GM Transmission
13. Shri Binod Sahaoo, GM, (Elect).

NERPC

1. Shri A.K. Mishra, Member Secretary (In-Charge)
2. Shri S.K. Ray Mohapatra, SE

NERLDC

1. Shri P.P. Bandyopadhyay, DGM
2. Shri A. Mallick, Chief Manager
3. Shri R. Sutradhar, Chief Manager
4. Shri R. Chakarabarti, Engineer